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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 260/2023, CCP(O) 90/2023, I.A. No. 8290/2023,
I.A.No.16260/2023, I.A.No.16261/2023 & I.A.No.9460/2024

PYROTECH WORKSPACE SOLUTIONS PVT. LTD.Plaintiff

Through: Mr. Pravin Anand, Ms. Jaya Negi and
Ms. Yashi Agrawal, Advocates.

versus

HARMONY SYSTEMS & ANRDefendants

Through: Mr. Karan Bajaj and Mr. Rupin Bahl,
Advocates for D-1
Mr. Anirudh Bhatia and Ms. Shreya
Sethi, Advocates for D-2.

CORAM:

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER

% **30.07.2025**

**I.A.No. 8290/2023 (under Order XXXIX rule 1 & 2 read with Section 151
of the Code of Civil Procedure, 1908)**

1. Learned counsel for defendant nos. 1 and 2 states that their written statement be treated as reply to the said application.
2. Learned counsel for the plaintiff states that similarly replication filed by the plaintiff may be treated as response. The said statement of counsel for the parties is taken on record.
3. It is observed that pleadings are complete in this application.

CS(COMM) 260/2023

4. Learned counsel for defendant no. 1 states that he has filed his affidavit dated 30.01.2025. He also states that defendant no. 1 would like to



amicably resolve the matter. He states that it is the suggestion of defendant no. 1 that the suit qua defendant no. 1 can be disposed of in terms of his proposed undertaking.

5. He states that draft of the proposed undertaking was shared with the plaintiff during mediation, however, mediation failed. He states that defendant no. 1 will execute the undertaking and filed the executed undertaking with this Court within one (1) week.

6. Learned counsel for defendant no. 1 states that he will take instructions on the aforesaid suggestion of defendant no. 1.

7. Learned counsel for defendant no. 2 states that he has filed his affidavit dated 30.01.2025.

8. Learned counsel for the plaintiff seeks time to file reply to the said affidavit of defendant no. 2 within two (2) weeks. It is ordered accordingly.

9. List for hearing and disposal on 04.09.2025.

10. List on 04.09.2025.

MANMEET PRITAM SINGH ARORA, J

JULY 30, 2025/mr